

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH, KOLKATA

MA. 3521 138/2017
OA. 350/01454/2015

PARTICULARS OF THE APPLICANTS:

1. Shri Prakash Chandra Das, Son of Late Uttan Pad Das, aged about 61 years, retired from service as Assistant Accounts Officer, under GM(PAF)/Kolkata on 31.03.2014, residing at 140/A, Parui Daspara Road, P.O. Sarsuna, Behala, Kolkata 700061
2. Sri Rabindra Nath Das, son of Late Haripuda Das, aged about 61 years, retired from service as ^{S. & Accountant} Assistant Accounts Officer, under GM(PAF)/Kolkata on 30.06.2014, residing at 83/A, Cossipur Road, P.O. Cossipur (Dist. of Residency), Block - 4, Flat No. 2B, 2nd Floor, Kolkata 700 002.
3. Sri Asit Kumar Saha, son of Late Arabinda Saha, aged about 61 years, retired from service as Assistant Accounts Officer, under GM(PAF)/Kolkata on 31.03.2014, residing at Village Sahapur (Telepukur), P.O. - Nalikui, P.S. Haripal, Dist - Hooghly, Pin 712407.
4. Sri Barun Kumar Das, son of Late B N Das, aged about 60 years, retired from service as Assistant Accounts Officer, under GM(PAF)/Kolkata on 31.12.2014, residing at Dsshodron, Mondirbagan, P.O. - R. Gopalpur, Kolkata 7000136.
5. Shri Bipul Kumar Nandi, son of Late Jnanendra Nath Nandi, aged about 62 years, retired from service as Assistant Accounts Officer, under GM(PAF)/Kolkata on 31.12.2009, residing at 170, Joraghata Lane, P.O. Chinsurah, Dist. - Hooghly, Pin 712101
6. Shri Swapan Kumar Das, son of Late Sachindra Mohan Das, aged about 61 years, retired from service as Assistant Accounts Officer, under GM(PAF)/Kolkata on 30.04.2014, residing at 156, Santinagar, P.O. - Rahara, Dist - 24 Parganas (N), Kolkata 7-00 0118

Prakash Chandra Das

W.L.

30.04.2014 residing at 156, Santinagar, P.O.- Rahara, Dist.- 24Parganas(N), Kolkata – 700 118.

7. Smt Maya Pathak D/o Late Janendra Kr. Rakshit , aged about 62 years, retired from service as Ex- Sr. Accountant, on 30.11.2013 , residing at 1,Purba Sinthi Para. Flat No.4A, Dum Dum Jn., Kolkata – 700 030.
8. Smt. Minati Majumdar D/o Late Gobindo Chandra Das , aged about 62 years, , retired from service as Ex-Assistant Accounts Officer on 30.10.2012 , residing at 24/2, Pottary Road, Kolkata – 700 015
9. Sri Pradip Kumar Poddar S/o Late Nitya Gopal Poddar, aged about 68 years, retired from service as Ex-Sr. Accountant on 31.05.2007 . residing at HB-46, Sector-III, Salt Lake City, Kolkata – 700 106.
10. Smt. Jolly Bishnu Majumder , D/o Late S.K.Mitra , aged about 68 years, retired from service as Ex-Sr. Accountant on 31.12.2006 under the respondents , residing at P-316 A, Parnashree, P.O.- Parnashree, Behala , Kolkata – 700 060.
11. Smt Romola Khalko , D/o Late Agapit Toppo , aged about 68 years, retired from service as Ex-Sr. Accountant on 30.09.2007 under the respondents , residing at 93 Bhuban Mohan Roy Road, Kokata – 700 008
12. Smt. Sandhya Roy , D/o Late Amulya Chandra Roy Chowdhury . aged bout 68 years, retired from service as Ex-Sr. Accountant on 28.02.2006 under the respondents , residing at AD-206, Rabindra Pally, Krisnapur, Kolkata – 700 101

W.C.

Purnash Chandra Das

13. Sri Debdas Halder , S/o Late Dherndra Nath Halder , aged about 69 years, retired from service as Ex-Sr. Accountant on 30.04.2006 under the respondents , residing at A.P.Nagar, Purbachal, Sonarpur Kolkata - 700 150

14. Sri Gobinda Lal Guha Thakurata , S/o Late A.L. Guha Thakurata , aged about 70 years, retired from service as Ex-Sr. Accountant on 31.03.2004 under the respondents , residing at 73A/3/1, Bose Pukur Road, Kolkata -700 042.

15. Smt. Sukla Nandy , D/o Late D.L.Ghosh Roy , aged about 61 years, retired from service as Ex- Assistant Accounts Officer on 30.04.2014 under the respondents , residing at 1B, Gagan Sarkar Road, Kolkata - 700 015

16. Smt Bela Chakraborty , D/o Late Tara Pada Pal , aged about 65 years, retired from service as Ex- Assistant Accounts Officer on 31.08.2009 under the respondents , residing at 61A, Thakurdas Babu Lane, Traingular Plaza, Block- B, Flat No. 303, P.O.- Serampur, Dist.- Hooghly, PIN – 712 201.

17. Smt Dipali Chatterjee , D/o Late R.C.Debnath , aged about 65 years, retired from service as Ex- Assistant Accounts Officer on 31.07.2010 under the respondents , residing at M-II/49, Sreerampur Housing , Rishra, Hooghly, PIN- 712 248

18. Smt. Gouri Banerjee , D/o Late Amulya Kr. Bhattacharjee , aged about 68 years, retired from service as Ex- Sr. Accountant on 28.02.2008 under the respondents residing at 18, Ram Gopal Pal Road Sursuna, Kolkata – 700 031.

Wl

Prakash Chandra D

19. Sri Rudra Krishna Sinha , S/o Late Amalendra Narayan Sinha, aged about 69 years, retired from service as Ex- Sr. Accountant 31.07.2007 under the respondents , residing at Block J-1/11, 19. Andul Road, Howrah – 711 109.

20. Sri Swapan Kumar Mitra , S/o Late Phani Bhusan Mitra. aged about 63 years, retired from service as ~~Asstt. A/c Officer~~ on 31.01.2012 under the respondents , residing at Vill + Post – Jejur, Hooghly, Pin – 712 405.

.....APPLICANTS.

-VERSUS-

PARTICULAR OF THE RESPONDENTS:

1) Union of India through The Secretary , Ministry of Communications , Department of Posts , Dak Bhawan , Sansad Marg, New Delhi - 1

2) The Director (Budget) , Ministry of Communications , Department of Posts , Dak Bhawan , Sansad Marg, New Delhi - 1

3) The Assistant Director General (PA- Admin) , Department of Post, West Bengal Postal Circle, P-36 , Chittaranjan Avenue, Yogayog Bhavan . Kolkata – 700 012.

4) The Secretary , DOPT , Government of India, Ministry of Personnel, Public Grievance & Pensions(Department of Personnel & Training), 3rd Floor, Lok Nayak Bhavan, Khan Market, New Delhi-110 003.

Rekha Chander Banerjee

16

5) The General Manager (PAF) , Department of Post, West Bengal Postal Circle,
P-36 , Chittaranjan Avenue, Yogayog Bhavan , Kolkata – 700 012.

6) The Amarnath Dey, at present working as Sr. Accountant in the office of
General Manager, Postal Accounts (Finance), WB., Postal Circle, Kolkata-700
012.

7. Uday Narayan Roy

8. Sunil Chandra Biswas

-----RESPONDENTS

Wd

No. M.A. 350/00138/2017
O.A. 350/01454/2015

Date of order: 19.7.2017

Present: Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

O R D E R (Oral)

Per A.K. Patnaik, Judicial Member:

Heard Mr. A. Chakraborty, Ld. Counsel appearing for the applicants and Mr. B.P. Manna, Ld. Counsel appearing for the official respondents.

2. The applicants have filed a memo seeking withdrawal of the instant O.A. along with liberty to make a comprehensive representation addressed to respondent No. 5. I find that on an earlier occasion i.e. on 23.6.2016 a Division Bench of this Tribunal has allowed the applicants to implead the names of their juniors in the instant O.A. and after that it was observed that some amendments were carried out but in black ink, which is also not permissible.

3. However today by filing a memo when the applicants sought liberty of this Tribunal to withdraw this O.A. to make a comprehensive representation, I do not think it will be prejudicial to either of the parties if the O.A. is allowed to be withdrawn and the applicants are granted liberty to prefer a comprehensive representation annexing all the required documents addressed to respondent No. 5 and, if any such representation is preferred within a period of two weeks from today, then the respondent No. 5 may consider the same as per rules and regulation in force and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

4. I make it clear that I have not gone into the merits of the matter and all points are kept open for the respondent No. 5 to consider the same as

Ale

per the rules and regulations in force.

5. With the aforesaid observation, this O.A. and M.A. stands disposed of.

(A.K. Patnaik)
Judicial Member

SP